

1/2008/Import Safety/FSSAI
Food Safety and Standards Authority of India
Ministry of Health & Family Welfare, Govt. of India
FDA Bhavan, Kotla Road,
New Delhi -110002

Dated: 10th August, 2011

OFFICE ORDER

Subject: Notification of FSSAI's Authorised Officer for Kolkata Seaport, Kolkata International Airport and Haldia seaport under Section 47 (5) – Reg.

In supersession of office orders of even number dated 20.08.2010 and 10.02.2011 notifying Shri. M.S Karak as Authorised Officer for jurisdiction of Kolkata Seaport and Airport respectively and office order dated 20.08.2010 notifying Dr. S.K Mohanta as Authorised Officer for jurisdiction of **Haldia Seaport**, the Competent Authority hereby notifies **Shri. M.S Karak, Deputy Director** as **Authorised Officer** for the jurisdiction of **Kolkata Seaport, Kolkata International Airport and Haldia Seaport**, for imported food clearance process from 11.08.2011 till further orders. The address and contact details of the Authorised Officer are given below:

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| Shri. M.S Karak Authorised Officer (Kolkata Seaport, Kolkata International Airport and Haldia Seaport) |
| Food Safety and Standards Authority of India, Regional Office- Eastern Region, Food Safety and Standards Authority of India, Ministry of Health & Family Welfare, Govt of India 4 th Floor, Mayukh Bhawan, Salt Lake, Kolkata, West Bengal Telefax- 033-23585625/23580391 Mob: 09433518252 E-mail: aokolkata@fssai.gov.in/aohaldia@fssai.gov.in |

For any matter related to imported food clearance process the above mentioned officer may be contacted.


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